

111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

C.P.(IB) No. 202/KB/2018

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Sanjay Stores-Vs- Cookme (Spices) Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. David Mantosh
Adv

Mrs. Lapita Banerjee
Barr-at-law

Ms. Smruti Rekha Das
Adv

S.R. Das
Adv

18/09/18

} fore operational
creditors

Smruti Rekha Das
18/09/18 Adv

S.R. Das
Adv
18/09/18


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111. 18-09-2018 – CP(IB) No. 202/KB/2018 –Sanjay Stores Vs.
Cookme(spices) Pvt. Ltd.

O R D E R

The Ld. Counsel for the Operational Creditor appeared. No one appeared for the Corporate Debtor.

Heard. Reserved for orders.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)